

[Sh. Surya Narayan Yadav]

So, I request the Government to start the construction of a high dam on Kosi river after having talking with the Government of Nepal.

(vii) Need to apply logistic regression analysis technique for assessing tiger population in Sunderband and in other tiger reserves

[English]

SHRI SANAT KUMAR MANDAL (Joynagar): Sir, Sunderbans is renowned for its 'Project Tiger'. Last year, a computerised enumeration of tigers inhabiting the Sunderbans was undertaken but its results have not as yet been made available. It is also not known what technique for arriving at accurate tiger census figures was used. It is not known whether it was by algorithm method by which counting of tigers is done from pug marks or by another method.

Scientists from various research centers have reportedly evolved a new technique of studying several variables of pug marks and this appears to be an accurate way of identifying tigers. Previously, pug marks were taken as a standard identification marks for tiger head-count. The new techniques, called logistic regression analysis, reduces the margin of error and is open top further refinement regarding accuracy of pug identification. It is only after the tiger population id steaminess, conservation efforts in this behalf can be further made.

I would therefore, suggest that the Ministry of Environment may adopt the new technique of identifying the tigers by analysing the pug marks not only in Sunderbans but also in all tiger reserves and to announce son the tiger population in each such reserves.

MR. DEPUTY SPEAKER: Now, we shall go to the legislative business-Bills for refer-

ence.

SHRI P.C. CHACKO (Trichur): Sir, an hon. lady Member of this House, Kumari Mamata Banerjee, was very seriously injured. The hon. Home Minister said, he would make a statement. (*Interruptions*) You may direct the Home Minister to make the statement.

MR. DEPUTY SPEAKER: You can raise it tomorrow.

SHRI P.C. CHACKO: It is a serious matter. A Member of this House was very seriously injured. (*Interruptions*)

MR. DEPUTY SPEAKER: The hon. Minister is making a statement today.

MR. DEPUTY SPEAKER: Now, we shall go to the legislative business-Bills for reference....,Shri Chavan

14.57 hrs

CONSTITUTION (EIGHIETH AMEND-
MENT) BILL-

Motion to refer the Bill to Joint Committee.

THE MINISTER OF HOME AFFAIRS
(SHRI S.B. CHAVAN): I move that...

[Translation]

SHRI ATAL BIHARI VAJPAYEE:
(Lucknow): Mr. Deputy Speaker, Sir, I am on a point of order.

Mr. Deputy Speaker, Sir, the hon. Minister of Home Affairs has moved two Motions in the House. Both the Motions have the same intent. I would like to know whether the hon. Minister of Home Affairs is going to take up the Motion that was introduced on Friday or the motion which has been enlisted in the list of Business for today. If he does not